

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

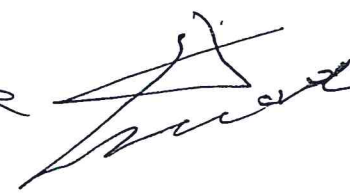
PETITION NUMBER : CP/156/CAA/2018
APPLICATION NUMBER :
NAME OF THE TRANSFEROR : PAYODA TECHNOLOGIES PVT LTD
NAME OF THE TRANSFERRE : APPVIEWX PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) I. RAJ KUMAR COUNSEL FOR
INAPAKN - 17 DEPT



2 V. SURIYASAW COUNSEL FOR
PETITIONER



ORDER

Counsel for Petitioner present. Counsel for Income Tax Department present.
-Counsel for Petitioner stated that the RD has submitted the report stating that there is no objection. Counsel for the Income Tax Authorities expressed no objection in this regard. Heard submissions. **Order is reserved.**

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)